## ADHOC COMMITTEE BAR COUNCIL OF MEGHALAYA, SHILLONG.

## CORRIGENDUM

HCM. II/50/2014-Estt/ 817

Dated Shillong 01st November, 2022

This corrigendum is hereby issued to notify to all specially, the newly elected learned members concerned that 07<sup>th</sup> November, 08<sup>th</sup> November and 11<sup>th</sup> November 2022 are likely to be notified as local holidays, therefore, the earlier notification No. HCM. II/50/2014-Estt/815 dated 27<sup>th</sup> October 2022 is hereby modified to the extent as follows:

- 1. **09**<sup>th</sup> **November**, **2022** till **2 p.m** For withdrawal of nomination papers in writing if any and scrutiny of the nomination paper at **4 p.m**.
- 2. 10th November, 2022 For publication of list of candidates validly nominated.
- 15<sup>th</sup> November, 2022 at 11 a.m- For holding of election by secret ballots in the premises
  of the High Court of Meghalaya Bar Association, Shillong and declaration of result
  thereof.
- 4. The remaining contents of the aforesaid notification remains the same.

RETURNING OFFICER
ADHOC COMMITTEE
BAR COUNCIL OF MEGHALAYA
SHILLONG

Memo No. HCM.II/50/2014-Estt/ 817- A Copy to:

Dated Shillong 01st November, 2022

- 1. The Advocate General, High Court of Meghalaya, Shillong for favour of kind information.
- 2. Shri K.S. Kynjing, Sr. Advocate, High Court of Meghalaya, Shillong for favour of kind information and necessary action.
- The District & Sessions Judge, Shillong/Jowai/Nongpoh/Nongstoin/Williamnagar/Tura/ Baghmara/Resubelpara/Ampati/Khliehriat/Mawkyrwat for favour of kind information and necessary action.
- 4. The Judicial Magistrate First Class, Mairang Court for favour of kind information and necessary action.

- The Judicial Magistrate First Class Sohra Sub-Division, Amlarem Sub-Division, Dadenggre Sub-Division for favour of kind information and necessary action.
- 6. The Judge, District Council Court, KHADC, Shillong/JHADC, Jowai/GHADC, Tura for information and necessary action for favour of kind information and necessary action.
- 7. Shri. T.T. Diengdoh, Sr. Advocate, High Court of Meghalaya, Shillong for favour kind information and necessary action.
- 8. Shri. S.P. Mahanta, Sr. Advocate, High Court of Meghalaya, Shillong for favour kind information and necessary action.
- 9. Dr. Nitesh Mozika, Sr. Advocate, High Court of Meghalaya, Shillong for favour kind information and necessary action.
- Shri. Kaustav Paul, Sr. Advocate, High Court of Meghalaya, Shillong for favour kind information and necessary action.
- 11. Shri. Subir Ranjan Sen, Advocate for favour kind information and necessary action.
- 12. Smti. N.G. Shylla, Advocate, for favour kind information and necessary action.
- 13. Shri. Devorsi G. Momin, Advocate for favour kind information and necessary action.
- 14. Shri. Kishore Ch. Gautam, Advocate for favour kind information and necessary action.
- 15. Shri. Paul Roy Paske, Advocate for favour kind information and necessary action.
- 16. Shri. Sujit Dey, Advocate for favour kind information and necessary action.
- 17. Smti. Sowanki Luckina Phyllei, Advocate for favour kind information and necessary action.
- 18. Shri. Heletson Nongkhlaw, Advocate for favour kind information and necessary action.
- 19. Shri. Nelson Kharnabi, Advocate for favour kind information and necessary action.
- 20. Th. Rakesh Singh, Advocate for favour kind information and necessary action.
- 21. The President/Secretary, High Court Bar Association, Shillong, for kind information and necessary action.
- 22. The President/Secretary, Shillong Bar Association, Shillong, for kind information and necessary action.
- 23. The President/Secretary, Jaintia Hills District Bar Association, Jowai, for kind information and necessary action.
- 24. The President/Secretary, Nongpoh Bar Association, Nongpoh, for kind information and necessary action.
- 25. The President/Secretary, Nongstoin Bar Association, Nongstoin, for kind information and necessary action.
- 26. The President/Secretary, Tura Bar Association, Tura, for information and necessary action.
- 27. The President/Secretary, Williamnagar Bar Association, Williamnagar, for kind information and necessary action.
- 28. The President/Secretary, Khliehriat Bar Association, Khliehriat for kind information and necessary action.
- 29. The President/Secretary, Baghmara Bar Association, Baghmara for kind information and necessary action.
- 30. The President/Secretary, Resubelpara Bar Association, Resubelpara for kind information and necessary action.
- 31. The President/Secretary, Ampati Bar Association, Ampati for kind information

and necessary action.

- 32. The President/Secretary, Mawkyrwat Bar Association, Mawkyrwat for kind information and necessary action.
- 33. The System Analyst, High Court of Meghalaya, for uploading the same in the official website.
- 34. Notice Board.
- 35. Office File.

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SHILLONG.

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